

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:5024
ANSWERED ON:23.04.2015
FAIR PRICE FROM AUCTION OF COAL BLOCKS
Rajoria Dr. Manoj

Will the Minister of COAL be pleased to state:

- (a) whether the Government has succeeded in getting expected fair price from auction of some of the coal blocks;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor; and
- (d) the measures taken/being taken by the Government with regard to auctioning of coal mines in a fair transparent way?

Answer

MINISTER OF STATE(I/C) FOR COAL, POWER AND NEW & RENEWABLE ENERGY (SHRI PIYUSH GOYAL)

- (a) & (b): The Government has largely succeeded in getting a fair price from auction except a few cases.
- (c): Does not arise in view of (a) and (b) above.
- (d): The allocation of 204 cancelled coal blocks will be made under the provisions of Coal Mines (Special Provisions) Act and the Rules made thereunder. To keep the process transparent, the auction of coal mines/blocks has been conducted through e-auction mode on an electronic platform created by M/s MSTC Ltd. (a Government of India enterprise) and no physical bids were accepted or considered.